



2026:DHC:7924



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010437572026

+ **ARB. A. (COMM.) 67/2026, I.A. 25345/2026, I.A. 25346/2026, I.A. 25347/2026**

M/S BAFNA GLOBAL VENTURE PVT. LTD.Petitioner

Through: Mr. Pranav Sarthi, Ms. Prachi Dhingra, Mr. Udit Bajpai, Mr. Vinayak Chitale, Mr. Ayush Raj, Mr. Utkarsh Vatsa and Ms. Sandali Gupta, Advs.

versus

NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT) & ANR.Respondents

Through: Mr. Darpan Wadhwa, Sr. Adv. with Mr. Ashok Kumar, MR. Amer Vaid, Ms. Rea Bhalla, Advs for R-1.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% 16.09.2026

1. At the outset, learned Counsel appearing for the Appellant seeks leave to withdraw the present appeal as the matter has been rendered infructuous.

2. Accordingly, the present appeal is dismissed as withdrawn. Pending application(s), if any, also stand disposed of.

OM PRAKASH SHUKLA, J

SEPTEMBER 16, 2026/gunn